SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 433/2012

MP HIGH COURT ADV. BAR ASSOCN. & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF ENVIRONMENT AND FORESTS THROUGH THE SECRETARY & ANR.

Respondent(s)

Date: 05-04-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Siddhartha R. Gupta, Adv.

Mr. Mrigank Prabhakar, AOR

Mr. Shivam Singh Baghel, Adv.

Ms. Sakshi Banga, Adv.

For Respondent(s) Mr. K. K. Venugopal, AG.

Ms. Aishwarya Bhati, ASG.

Mr. Saurabh Mishra, Adv.

Mr. Amol Chandan, Adv.

Ms. Vanshaja Shukla, Adv.

Ms. Shivika Mehra, Adv.

Mr. Aman Sharma, Adv.

Mr. Manvendra Singh, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Mishra Saurabh, AOR

Mr. Saurabh Mishra, Adv.

Mr. Rajan Kumar Chourasia, Adv.

Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Judgment reserved.

Parties may file written submissions within five days.

(NIDHI AHUJA) AR-cum-PS (RENU KAPOOR)
BRANCH OFFICER